

manufacture per aircraft will be eventually.

नये सिक्के

*१७५०. श्री भोगजी भाई : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) दशमिक प्रणाली के अन्तर्गत अब तक कितने नये सिक्के जारी किये जा चुके हैं और कितने पुराने सिक्के वापस लिये जा चुके हैं;

(ख) ५० और १०० नये पैसे के सिक्के कब तक जारी किये जायेंगे ;

(ग) क्या ५, १०, २५ नये पैसे के सिक्कों के बारे में यह शिकायतें मिली हैं कि ये घटिया धातु के बने होने के कारण फट गये हैं या पपड़ी उखड़ जाने से इन की आकृति खराब हो गई है; और

(घ) यदि हां, तो इस सम्बन्ध में अब तक क्या कार्यवाही की गई है ?

वित्त उपमंत्री (श्री ब० रा० भगत) :

(क) फरवरी १९६० के अन्त तक २५ नये पैसे और उससे कम मूल्य के लगभग २३५ करोड़ दशमिक सिक्के जारी किये गये और आने-पाई से सम्बन्ध रखने वाले दुअग्री तथा उससे कम मूल्य के १११ करोड़ सिक्के वापस लिये गये ।

(ख) इस विषय पर विचार किया जा रहा है और निश्चित रूप से यह नहीं बताया जा सकता कि ये सिक्के कब जारी किये जायेंगे ।

(ग) और (घ). इस सम्बन्ध में हाल में सरकार से कोई बड़ी शिकायत नहीं की गयी है ।

Black-Marketing in Cinema Tickets, Delhi

*1751. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that black-marketing in cinema tickets in Delhi is on the increase;

(b) if so, the steps taken or proposed to be taken to check it;

(c) the number of persons arrested on charge of black-marketing in cinema tickets in Delhi during 1959; and

(d) the action taken against them?

The Minister of Home Affairs (Shri G. B. Pant): (a) No.

(b) Does not arise.

(c) 131.

(d) All the 131 persons were sent up for trial. Of them, 113 were convicted, 5 acquitted or discharged and cases against 13 are pending in Courts.

Biography of General Thimmayya

{ **Shri Narayanankutty Menon:**
*1752. { **Shri Warrior:**
 { **Shri S. M. Banerjee:**

Will the Minister of Defence be pleased to state:

(a) whether Government are aware that Mr. Evans has published a biography of General Thimmayya, Indian Army Chief of Staff;

(b) if so, whether Government are aware of the author's preface to the effect that the book is an elaboration of General Thimmayya's manuscript and that the General has collaborated in writing the book;

(c) whether there is a ruling of Government that Service Officers are forbidden from publishing books;

(d) if so, whether General Thimmayya has been exempted from this ruling; and

(e) whether General Thimmayya was prohibited in the first instance from publishing a book by him on Korea?

The Minister of Defence (Shri Krishna Menon): (a) and (b). Government have only recently seen a book by an American Author Mr. Humphery Evans, entitled "Thimmayya of India: A Soldier's Life".

(c) The rule is that a person subject to the Army Act shall not publish or cause to be published any book on a political question, a service subject or containing any service information, without the prior sanction of Government or other competent authority.

The preface and the book is being read by the appropriate officials in the Ministry. Government will be able to answer the question only after a report is received.

(d) No, Sir. It is, however, understood from General Thimmayya that he is not responsible for the publication of the book.

(e) Yes, Sir.

Rat-affected Areas in Tripura

*1752-A. **Shri Dasaratha Deb:** Will the Minister of Home Affairs be pleased to state:

(a) whether the test relief works still continue in Chamanu and other rat-affected areas in Tripura;

(b) whether any gratuitous relief has so far been given to the rat-affected areas there;

(c) the nature of works undertaken as test relief measures; and

(d) whether any loan or aid has been disbursed so far to enable the jhumias to sow seeds?

The Minister of Home Affairs (Shri G. B. Pant): (a) Yes.

(b) and (c). No. Test relief works have been started. Construction of certain link roads has been undertaken. Construction of irrigation bunds will also be taken up, if necessary.

(d) A sum of Rs. 1 lakh has been distributed as Dadan loan. Another sum of Rs. 1 lakh has also been distributed as agricultural loan to Jhumias to enable them to take up Jhum cultivation.

Reservation of Seats for S.C., & S.T. in Government Offices

*1753. **Shri B. K. Gaikwad:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the policy of reserving seats in all Government Offices for the candidates of

the Scheduled Castes and Scheduled Tribes is not applicable to Jammu and Kashmir State; and

(b) if so, the reason therefor?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Under Article 309 of the Constitution, recruitment to posts in connection with the affairs of a State is regulated by the Legislature or the Governor of that State, subject to the provisions of Article 335 which prescribes that the claims of members of these communities should be taken into consideration, consistently with the maintenance of efficiency of administration.

(b) Does not arise.

Parachutes

*1753-A. { **Shri U. C. Patnaik:**
Shri Ram Krishan Gupta:
Pandit Brij Narayan
Brijesh:

Will the Minister of Defence be pleased to state:

(a) whether a trial order for parachutes worth about 1 lakh dollars was placed on a United States firm;

(b) whether the parachutes supplied by the firm were tested and found according to specifications and air-worthy;

(c) if not, what action is contemplated against the firm;

(d) whether a bulk order is contemplated to be placed with the same or any other foreign firm; and

(e) if so, the details thereof?

The Deputy Minister of Defence (Sardar Majithia): (a) Parachutes worth \$ 50,000 were procured from the United States for trials.

(b) The parachutes were inspected in the U.S.A. and found upto specifications. On arrival in India, a few parachutes were found to be deficient of some minor components which were made good by the suppliers.

(c) Does not arise.